

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. SURINDER S. RATHI

Criminal Appeal No(s). 960/2019

ABID SHAMIM & ANR.

Appellant(s)

VERSUS

INAMUL HAQUE SIDDIQUE & ORS.

Respondent(s)

Date : 29-11-2019 This appeal was called on for hearing today.

For Appellant(s)

Ms. Sharmila Upadhyay, AOR

For Respondent(s)

Mr. Ansar Ahmad Chaudhary, AOR

Ms. Harshita Raghuvanshi, Adv.

Mr. Ankit Goel, AOR

Mr. Sunny Choudhary, AOR

Mr. M.P. Singh, Adv.

Ms. Anisha Upadhyay, AOR

UPON hearing the counsel the Court made the following
O R D E R

Criminal IA for recalling order dt. 2.7.19 of the Hon. Court filed by Mr. Sunny Choudhary, Adv. be listed as per rules. Await Records 6/2


SURINDER S. RATHI
Registrar

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